

0-9.105/2001

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Counter filed. Copy
not served.
For consideration of
interim order.

31/8/01
Bench

Rejoinder not filed.
For consideration of
interim order.

6/9/01
Bench

Rejoinder not filed.
Bench

12/10/01

Free copy of order dt. 15/10/01
issued to the Counsel
for both side.

18/10/01

A
S.C.

05. 01. 08. 01

Counter has been filed.
Copy has been served.
At request four weeks time is
allowed to file rejoinder.
Adjourned to 07.09.01.

Vice-Chairman
Member (J)

06. 07. 09. 01

At request further four weeks time is
allowed to file as a last chance to
file rejoinder. Adjourned to 15.10.01.

Vice-Chairman
Member (J)

07. 15.10.2001

Shri D.K. Patnaik submits that the
applicant is expecting relief in the hands
of the departmental authorities and that
is why, he does not want to press the O.A.
A memo, is undertaken to be filed by
Shri Patnaik to this effect in course of the
day. In this view of the matter, O.A. is
disposed of for not being pressed, with
Liberty to the petitioner to approach the Tribunal, in case he does
not get the relief.
Shri B. K. Narayan, A.S.C. is heard.

Vice-Chairman
Member (J)